

## ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE C.K.ABDUL REHIM

DATE OF APPOINTMENT : 05.01.2009.

### DECLARED ASSETS

#### ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
1) 9.587 cents and 1/4 <sup>th</sup> share in 25.13 cents of dry land at Vaduthala in Cheranalloor village.(joint property along with spouse) 2) 6 Acres 44.50 cents of property planted with Rubber in West Vengola in Arackappady Village, Kunnathunadu Taluk	1. Residential Flat (4 Bed Room) with 43% undivided share in 8 cents of property in Cochin City, Thrikkanarvattom Village (in joint ownership with spouse). 2. Commercial Office space 759 sq.ft. In 4 <sup>th</sup> floor along with 740/75000 undivided share in 36.855 cents of property in Cochin City, in Ernakulam Village (in joint ownership with son)	1. Rs.50,000/- (approx.) in SB Account. 2. Post Office Savings Rs.25000/- (approx.)	Nil	1 - Car 1 - Scooter	1. Insurance Policies and Unit linked Insurance Policies (6 Nos.) Total premia for LIC - Rs.51,849.50 Birla Sunlife Insurance Prmium Rs.35,052.90 2. Time Share in Holiday Resorts (2 Nos.) Club Mahindra Rs.2.5 lakhs Sterling Resorts Rs.50,000/-

#### LIABILITIES

Particulars:-

- |                          |                            |
|--------------------------|----------------------------|
| 1. Agricultural Loan     | Rs.40,00,000/- (From Bank) |
| 2. Personal Loans        | Rs.27,00,000/- (From Bank) |
| 3. Vehicle Loan (Car)    | Rs.5,00,000/- (From Bank)  |
| 4. Credit Card Liability | Rs.25,000/- (approx.)      |

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Note:- Further details available with the Hon'ble Chief Justice

## ASSETS & LIABILITIES

(At a glance)

NAME OF THE SPOUSE :MRS.NAZEERA REHIM

### DECLARED ASSETS

#### ASSETS OF THE SPOUSE

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>19 cents of property in Perumbavoor Town in Perumbavoor Village.</b>	<b>(in joint ownership - mentioned in Assets of Judge)</b>	<b>1. Rs.4000/- (approx.) in SB Account. 2. Post Office Savings Bank Rs.20,000/- (approx.)</b>	<b>Approximately 150 Sovereigns (Approx. 115 Sovereigns pledged with Bank)</b>	<b>Nil</b>	<b>Insurance Policies (3 Nos.)  Total premium - Rs.21,454/-</b>

### LIABILITIES

#### Particulars:-

1. Gold Loan -Rs.7,30,000/- (approx.) (From Bank)

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Note:- Further details available with the Hon'ble Chief Justice

**ASSETS & LIABILITIES**

**(At a glance)**

**NAME OF THE DEPENDENT  
CHILD/CHILDREN**

- :1. Mr.FAIRUZ A. REHIM  
2. Miss.FAZLEEN A. REHIM  
3. Miss. FARHANA A REHIM**

**DECLARED ASSETS**

**ASSETS OF THE DEPENDENT CHILD/CHILDREN**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>15 Cents of Property in Perumbavoor Town, Perumbavoor Village.</b>	<b>(In joint ownership mentioned in the Assets of Judge.)</b>	<b>Nil</b>	<b>Nil</b>	<b>Nil</b>	<b>1. One Insurance Policy in the name of Son. Rs.20,000/- 2. One Insurance Policy in the name of Daughter. Rs.26,557.50</b>

**LIABILITIES**

**Nil**

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Note:- **Further details available with the Hon'ble Chief Justice**